

12.37 hrs.

**COMMITTEE ON PAPERS LAID ON
THE TABLE**

FOURTEENTH REPORT

SHRI KANWAR LAL GUPTA
(Delhi Sadar): Sir, I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

of the rules of Lok Sabha. Hon'ble Smt. Akbar Jahan Begum read out a prepared statement in deference to the Chief Minister of J&K State, who happens to be her husband.

Sir, while reading the statement, she cast aspersions on me of gave nature such as: (a) that I went from door to door persuading students from going to schools; and (b) launching a campaign of coercion, creating dual authority etc.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-FIFTH REPORT

SHRI P V. NARASIMHA RAO
(Hanamkonda): Sir, I beg to present the Seventy-fifth Report of the Public Accounts Committee on Paragraph 11 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Railways) relating to import of Wheel-sects

It is extremely sad that the hon'ble lady Member should have made wrong, misleading and absurd allegations against me

SHRI KANWAR LAL GUPTA:
(Delhi Sadar): Mr. Speaker; Sir; I want to make a submission with your kind permission. You made a promise to this House that you will call for a copy of the book in which some allegations were there. The book has come. This is an urgent matter and I would request you to fix a date for a discussion in this House as promised by you.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-FOURTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I beg to present the Thirty-fourth Report of the Committee on Public Undertakings on Purchase of Tobacco by the State Trading Corporation of India Limited and Minutes of sittings of the Committee relating thereto.

MR. SPEAKER: The book is not in my possession. You seem to know more than I do.

12.39 hrs.

**PERSONAL EXPLANATION BY
MEMBERS**

SHRI BALDEV SINGH JASROTIA
(Jammu): Sir, on 4th April last, when Demands for Grants under the control of the Ministry of Home Affairs were under consideration, in violation

SHRI KANWAR LAL GUPTA:
Sometimes it happens. It is a very serious matter; the whole country is agitated.

MR. SPEAKER: I will look into the matter.